NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 75/397-398/NCLT/AHM/2016 (New) C.P. No. 38/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

Name of the Company:

Mr. Satyaketu Vitthaldas Patel

V/s.

Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2.

ORDER

None present for Both sides.

No information regarding the stay order passed by the Hon'ble High Court of Gujarat in OJ Appeal.

List the matter on 27.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of September, 2017.